

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.401

IA/2581/ND/2024 IA-4006/ND/2022 IA/5515/ND/2023
IA-4005/ND/2022 IA-255/ND/2023 IA/2876/ND/2023
in IB/1053/PB/2020

IN THE MATTER OF:

Citron Strategies Pvt Ltd	...	Applicant
Versus		
Leading Hotels Ltd.	...	Respondent

Under Section 7 of (IBC) CIRP

Order delivered on 07.06.2024

CORAM:

SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	: Adv. Sumant Batra, Adv. Sarthak Bhandari, Adv. Vaidehi Gulai in IA-5515/2023, Adv. Vaijayant Paliwal, Adv. Malika Joshi in IA- 2581/2024, Adv. Abhishek Sharma in I.A No. 2876 of 2023
For the RP	: Adv. Udit Singh
For the SRA	: Mr. Savar Mahajan for SRA in IA- 4006/2022
For the Respondent	: Mr. Shubhanshu Gupta, Adv., for R-5 and R-6 in IA-4005/2022

HYBRID HEARING (PHYSICAL & VC)

ORDER

IA/2581/ND/2024:-

This is an application under Section 60(5)(c) of the Insolvency and Bankruptcy Code, 2016 seeking appropriate directions for taking on record the assignment of debt in favour of the Applicant vide assignment agreement dated 23.04.2024. Ld. Counsel for the Applicant in IA/2581/ND/2024 is present. Ld. Counsel for the RP is present and seeks time to file reply. Two days' time is granted for filing reply. List the matter on **13.06.2024**.

IA-255/ND/2023:-

This Tribunal vide order dated 17.05.2024, recorded that no representation on behalf of the Applicant. Today, also no representation on behalf of the Applicant. Heard the arguments on behalf of the RP. Order **reserved**.

IA-4005/ND/2022:-

Ld. Counsel for the RP as well as Ld. Counsel for R-5 and R-6 are present physically. Ld. Counsel for R-5 and R-6 have submitted that they have already filed the reply and the same is on board. Ld. Counsel for RP seeks some time to file rejoinder. Ten days' time is granted for filing rejoinder. List the matter on **04.07.2024**.

IA/2876/ND/2023:-

Ld. Counsel for the Applicant is present through VC. List the matter on **13.06.2024**.

IA/5515/ND/2023:-

Ld. Counsel for the Applicant in IA/5515/ND/2023 is present. Ld. Counsel for the RP is present. Heard the arguments on behalf of RP. For continuation of reply arguments on behalf of RP, let this matter be posted to **04.07.2024**.

In the meantime, the RP is directed to upload the reply filed in IA-5515/2023.

IA-4006/ND/2022:-

List on **13.06.2024**.

-SD-

**DR. SANJEEV RANJAN
MEMBER (TECHNICAL)**

-SD-

**MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)**